Declaration of Assets and Liabilities

Year 2024-2025

I Roushan Kumar, son/daughter/wife of Late Gore Lal Singh, aged 28 years, belonging to Bihar Legislative. Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A.Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to begiven)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs 5000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI, BVM - Rs 10000/- (2) Indian Bank, Bailey Road, Patna Rs 20000/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. – 49241/- Yearly LIC Rs 27700/- Yearly LIC Rs 10952/- Yearly P.P.F. of Rs 2000/- Monthly in S.B.I.(B.V.M)	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Motors BR01DF5526	Nil	Nil	Nil	Nil
vi)	Jewellery (give details of weight and value)	Nil	Nil	Nil	Nil	Nil
vii)	Other assets, such as values of claims / interests	Nil	Nil *	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

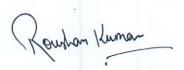
(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item) .

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a) ·	(i) Loans from Banks	S.B.I (B.V.M)	Rs 724768/-
The confidence of the confiden	(ii) Loans from financial institutions	Nil '	Nil

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	(iii) Government Dues:		
	(a) dues to departments	Nil '	Nil
	dealing with government		•
	accommodation		
	(b) dues to departments		
	dealing with supply of	Nil	Nil
	water		
	(c) dues to departments		
•	dealing with supply of	Nil	Nil
	electricity		
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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing		
	withgovernment	Nil	Nil
	transport (including aircraft andhelicopters)		
-	(f) Other dues, if any		
		Nil	Nil
)	(i) Income Tax including surcharge		
	[Also indicate the assessment year	· Nil	Nil
	upto which Income Tax Return	Assessment Year 2024-2025	
	filed. Give also Permanent	Pan No CZXPK0604G	
-	Account Number (PAN)]	· · · · ·	
	(ii) Wealth Tax [Also indicate	NI	
	the assessment	Nil	Nil
	year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case		
	of proprietary	Nil	Nil
	business]		



B. Personal Detail

GPF/CPF/PRAN No.

PRAN No.- 111103854580

Gender

:- M

(M/F)

Date of Birth

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(DD/MM/YYYY)

Class/Group

:- C

(A/B/C)

Cadre

Bihar Legislative Assembly, Patna

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

NAWADA

I hereby declare that the above details are true to the best of myknowledge and belief.

Signature

Name of Employee: Roushan Kumar

Place: Patna

Designation: Office Attendant

Date: 13-02-25

Department: Bihar Legislative Assembly, Patna

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